

Reservation of Railway Bogies for Conference by a Political Party in Bombay

1597. SHRI JYOTIRMOY BOSU: Will the Minister of RAILWAYS be pleased to state:

(a) Whether it is a fact that in the recent past, a political party which wanted reservation of railway bogies for their conference in Bombay, was denied this facility;

(b) if so, on what grounds;

(c) whether they were ultimately given the accommodation they had asked for; and

(d) if so, on what grounds?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) No.

(b) to (d). Does not arise.

Reorganisation in Drug Administration

1598. SHRI M.V CHANDRA-SHEKARA MURTHY;
SHRI B. V. DESAI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is considering a plan to reorganise and streamline the entire drug administration in the country;

(b) if so, whether drug administration in this country is highly inadequate except Maharashtra, Gujarat and Tamil Nadu; and

(c) if so, what are the details of the steps being taken to reorganise and streamline the drug industry?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) There is no plan at present to re-organise and streamline

the entire drug administration in the country.

(b) and (c). The five requisites or an effective Drug Control Organisation are:—

(i) A whole-time competent Drugs Controller;

(ii) Appointment of an adequate number of Drug Inspectors whose technical and legal knowledge should be brought up-to-date;

(iii) Establishment of a well-organised Analytical Laboratory which can test samples of all categories quickly;

(iv) Establishment of an 'Intelligence-cum-Legal Wing' which will work in close collaboration with the Police Department for tracking down spurious drugs; and

(v) Maintenance of close liaison with consumer groups, the medical profession and leading members of the public, in matters relating to Drug Control Administration and the campaign against spurious drugs.

While States such as Gujarat, Karnataka, Kerala, Maharashtra and Tamil Nadu have taken steps to streamline their drug control administration on the above lines, in other States the drug control administration has yet to be streamlined. The Central Government has in the past repeatedly urged upon all State Governments to streamline and augment their Drug Control Machinery to make it more effective.

Raniganj-Bankura Line

1599. SHRI KRISHNA CHANDRA HALDER: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have completed survey work for construction of a new railway line from Raniganj to Bankura via Mejia;

(b) if so the details thereof;

(c) whether Government propose to construct a new Railway line from